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Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha concurred in the recommendations of Lok Sabha to nominate 07 Members from Rajya Sabha to associate with the Committee on Public Accounts; 07 Members to associate with the Committee on Public Undertakings and 10 Members to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SECRETARY-GENERAL: Madam Speaker, I have to report following messages received from the Secretary-General of Rajya Sabha:-

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 16th March, 2017 adopted the following Motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts for the term beginning on the 1st May, 2017 and ending on the 30th April, 2018, and do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Naresh Agrawal
2. Shri Satyavrat Chaturvedi
3. Shri Bhubaneswar Kalita
4. Shri Shantaram Naik
5. Shri Sukhendu Sekhar Roy
6. Shri Ajay Sancheti
7. Shri Bhupender Yadav'

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 16th March, 2017 adopted the following motion in regard to the Committee on Public Undertakings:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings for the term beginning on the 1st May, 2017 and ending on the 30th April, 2018, and do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Narendra Budania
2. Shri Naresh Gujral
3. Shri Shamsher Singh Manhas
4. Shri Praful Patel
5. Shri A.K. Selvaraj
6. Shri Tapan Kumar Sen
7. Shri Ram Chandra Prasad Singh'

(iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 16th March, 2017 adopted the following Motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2017 and ending on the 30th April, 2018, and do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, ten Members from amongst the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Shamsher Singh Dullo
2. Shri D. Raja
3. Shri Amar Shankar Sable
4. Shri Veer Singh
5. Shri Tiruchi Siva
6. Shrimati Wansuk Syiem
7. Shri Pradeep Tamta
8. Shri Dilip Kumar Tirkey
9. Mahant Shambuprasadji Tundiya
10. Shri Ramkumar Verma'